

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-27-2020

Shamsunder V. Kamat ... Petitioner
Versus
The State of Goa and Ors. ... Respondents

Shri S.S. Kantik, Senior Advocate with Shri Sahish Mahambrey,
Advocate for the petitioner.

Shri P. Faldessai, Additional Government Advocate for the
respondents No.1 to 5.

Shri A.D. Bhohe, Advocate for the respondents No.6 to 9.

**Coram:- M. S. SONAK &
DAMA SESHADRI NAIDU, JJ.**

Date :- 28th August, 2020

P.C.:

Stand over to 11/09/2020.

DAMA SESHADRI NAIDU, J.

mv

M. S. SONAK, J.